

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 7249/2016

ARUN KUMAR SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 25-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Upendra Mishra, Adv.
Mr. Tanmaya Agarwal, AOR

For Respondent(s)

Mr Aman Deep Sharma, Adv.
Ms Aarti Upadhyay, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR
Mr Mohit Rai, Adv.
Mr. C. K. Rai, AOR
Mr Vikas Chaudhary, Adv.
Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 3 are duly represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
25.04.2018

hj